

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 300 OF 2018 &  
IA NOS. 1247, 1248, 1251, 1326, 1320, 1508, 1559 & 1891 of 2018 &  
IA NOS. 90 & 1318 of 2019**

**Dated: 19<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Jay Madhok Energy Private Limited ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Harsh Sethi

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Mr. Abhishek Prakash for R-2

**ORDER**

**IA NO. 1318 OF 2019  
(Appln. for directions/R-2)**

Objections, if any, on IA No. 1318 of 2019 (for directions) may be filed by the Appellant on or before 02.08.2019 with advance copy to the other side.

List the matter on **02.08.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**  
*Bn/kt*

**(Justice Manjula Chellur)  
Chairperson**